

mation, out of 71352 villages in Madhya Pradesh, 63405 villages have been electrified by the end of September, 1991.

(b) and (c), the completion of electrification of the remaining villages will depend on the plan allocation to be made by the planning Commission from year to year. The Plan allocations for the eighth Five Year Plan are yet to be finalised.

The Fts of Telephone Cable in Delhi

548. SHRI TARA CHAND KHANDELWAL:
SHRI M.V. CHANDRASHEKARA MURTHY:
SHRI V. SREENIVASA PRASAD:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether organised gangs of telephone cable thieves are active in the capital for the last one year;

(b) if so, the details of telephone cable

thefts since January to October, 1991;

(c) the details of losses incurred; and

(d) the steps Government proposed to be taken in this regard?

DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) There have been many incidents of cable thefts in the capital during the last one year. Information whether organised gangs of telephone cable thieves are operating is being called for from the Delhi Police authorities and will be furnished on receipt.

(b) and (c). The information is given in Statement attached

(d) In addition to close coordination with the Delhi Police, who are taking action to apprehend the culprits, measures like double locking of manhole covers on ducted routes, laying of cables in concrete on open culverts and external chain and lock arrangements for PCM repeater Cabinets have been undertaken by Mahanagar Telephone Nigam (MTNL).

STATEMENT

Total number of cable thefts and telephones affected in Delhi Telephones Network together with loss incurred.

<i>Month</i>	<i>Cable affected</i>	<i>No. of Telephones</i>	<i>Approx. loss on account of material cost (RS.)</i>
Jan. 1991	15	5104	56322
Feb. 1991	17	4756	72276
March' 91	12	4484	51702
April' 91	12	7618	84882

<i>Month</i>	<i>Cable affected</i>	<i>No. of Telephones</i>	<i>Approx. loss on account of material cost (RS.)</i>
May 1991	8	2697	23889
June 1991	11	1273	24372
July 1991	8	532	31080
Aug. 1991	11	7500	32160
Sept, 1991	5	3014	38472
Oct. 1991	11	1770	38400
Nov. 1991	2	880	48000
(till 20. 11.91)			

Power Projects in Kerala

549. SHRI V.S. VIJAYARAGHAVAN:
Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the details of the Hydro Electric projects in Kerala approved by the Union Government during the last five years;

(b) whether Government of Kerala has submitted any proposal for establishing a

Thermal Power Plant at Trikkaripur as well as for 'Fuel Linkage' in the State; and

(c) if so, the decision taken by the Union government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) the following Hydro-electric projects of Kerala have been approved by the Planning Commission during the last five years:

<i>Sl.NO.</i>	<i>Name of Scheme</i>	<i>Date of approval</i>
1.	Malankara (6MW)	8/86
2.	Chimoni (2.5 MW)	8/86
3.	Peppara (3MW)	8/86
4.	Puyankutty St.I (2 X120MW)	8/86 subject to forest clearance.
5.	Poringalkuthu L.Bank Extn. (16 Mw)	5/89